

ITEM NO.9

COURT NO.7

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application Nos. 418-426/2023 in  
SLP(Crl) Nos. 8084-8092/2013

ABDUL NAZIR MAUDANY

Petitioner(s)

VERSUS

THE STATE OF KARNATAKA

Respondent(s)

Date : 10-07-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Radha Shyam Jena, AOR  
Mr. Kapil Sibal, Sr. Adv.  
Mr. Haris Beeran, Adv.  
Mr. P. Usman, Adv.  
Mr. Azhar Assees, Adv.  
Ms. Rupali Samuel, Adv.  
Ms. Aparajita Jamwal, Adv.

For Respondent(s) Mr. Nishanth Patil, A.A.G.  
Mr. V. N. Raghupathy, AOR  
Mr. Manendra Pal Gupta, Adv.  
  
Mr. Ramesh Babu M. R., AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 17.07.2023 to enable the learned counsel for  
respondent to secure instructions in the matter.

(RAJNI MUKHI)  
COURT MASTER (SH)

(DIPTI KHURANA)  
ASSISTANT REGISTRAR